

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:4796
ANSWERED ON:08.12.2010
MODALITIES FOR COMPETITIVE BIDDING
Naik Dr. Sanjeev Ganesh;Sule Supriya

Will the Minister of COAL be pleased to state:

- (a) whether the Government recently convened a meeting to discuss various issues on finalizing modalities on competitive bidding as selection process for allocation of coal and lignite blocks;
- (b) if so, the details and the outcome thereof;
- (c) the major suggestions made by the participants;
- (d) the number of suggestions accepted; and
- (e) the extent to which these suggestions have been implemented so far?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL AND MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS & PROGRAMME IMPLEMENTATION (SHRI SRIPRAKASH JAISWAL)

(a) & (b): A meeting of the Committee constituted under the chairmanship of Secretary, Ministry of Coal to discuss the various issues on competitive bidding as the selection process of coal and lignite blocks for captive use was convened on 22nd September, 2010 subsequent to the enactment of the Mines and Minerals (Development & Regulation) Amendment Act, 2010. During the meeting, the modalities of the proposed competitive bidding of coal and lignite blocks were discussed.

(c): Since this was the first meeting of the Committee after the enactment of the Mines and Minerals (Development & Regulation) Amendment Act, 2010 convened to understand the fundamentals of the proposed competitive bidding, only preliminary comments were made by the participants.

(d) & (e): Does not arise in view of reply given at (c) above.